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LOANS TO DISPLACED PERSONS

288. Shri Muniswamy: (a) Will the Minister of Rehabilitation be pleased to state whether it is a fact that Government of India have sanctioned amounts to State Governments for advancing loans to displaced (i) students, (ii) traders, and (iii) industrialists?

- (b) Under what schemes such loans are given to these people?
- (c) What is the total amount sanctioned so far?
- (d) What are the terms of repayment of such loans?

Minister of Rehabilitation The (Shri A. P. Jain): (a) Yes.

(b) to (d). The required information is given in the enclosed statement. [See Appendix III, annexure No. 15.]

Mahatma Gandhi's Samadhi at Rajghat

289. Shri M. S. Gurupadaswamy: (a) Will the Minister of Works, Housing and Supply be pleased to state the estimated and actually incurred costs of Mahatma Gandhi's Samadhi, Raj Ghat, New Delhi?

- (b) What was the agreement amount for the engineering works and amount of final payment?
- (c) Did Government receive complaints against the construction agency, i.e., C.P.W.D. regarding substandard quality of the work?
- (d) If so, what action was taken on the complaints?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) The estimated cost of the work was Rs. 4,61,879 and the actual cost was Rs. 4,94,883.

- (b) The agreement amount of engineering works was Rs. 4,16,175 and the final payments made for them amounted to Rs. 4,54,300.
 - (c) Yes, Sir.

(d) An enquiry was made and the complaint was found to have been made without a proper appreciation of the nature of the work involved.

PRIORITIES FOR PROJECTS

√290. Shri L. N. Mishra: Will Minister of Planning be pleased to refer to the reply to starred question No. 1953 asked on the 8th May, 1953 and to state:

- (a) whether the committee to advise on the issue of giving priorities to various new Irrigation and Power Projects has been constituted; and
 - (b) if so, its composition?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). It is proposed to set up the Committee shortly. It will advise the Planning Commission on technical, economic and financial aspects of irrigation and power projects for inclusion in the next Five Year Plan.

HIRAKUD DAM

- 291. Dr. Ram Subhag Singh: Will the Minister of Irrigation and Power. be pleased to state:
- (a) whether the target year for the completion of the Hirakud Dam has again been extended;
 - (b) if so, the reasons therefor; and
- (c) the new target fixed for the completion of this Dam?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, by a few months.

- (b) On account of reducing the target of earth work for 1953-54 to 10 crore cft. instead of 15 crore cft. as it was felt that any rush of work on a high earth dam may jeopardise quality of the work and also because of the fact that some margin had to be left taking into account the percentage of sickness of machinery.
 - (c) July, 1956.